

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) to (c). A number of resolutions were adopted at the 5th Annual Conference of Government Medical Store Depot Workers' Union, Madras, held in October, 1980. The resolution cover a wide range of matters like representation in the Joint Consultative Machinery, modification in Recruitment Rules for Group 'C' and 'D' posts so as to provide for increased promotional avenues, payment of bonus, issue of service certificates to casual labourers, giving appointments to sons/daughters of deceased employes, revision of scales of pay of some isolated posts etc. Those demands which fall within the purview of this Ministry are being considered in the light of general orders and instructions issued by the various concerned Departments of the Government of India.

Number of Private Buses under D.T.C. operation belonging to Scheduled Castes/Scheduled Tribes

7762 SHRI TRAZHAI M. KARUNANITHI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) how many private buses are under D.T.C. operation; and

(b) how many among them belong to Scheduled Castes and Scheduled Tribes?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): (a) The number of private buses under DTC operation as on 8-4-1981 under various scheme is given below:—

Standard Size

1. Kilon etrage Scheme	— A	357
2. " " "	— B	24

		381

<i>Mini Buses</i>		
1. Kilonmetrage Scheme	— G	117
2. " " "	— D	2
3. A.O.C.C. Scheme		96

		215

TOTAL		596

(b) Out of 381 standard size buses operating under D.T.C. Scheme, 42 buses belong to Scheduled Castes/Scheduled Tribes. Besides, applications have been received from 47 members of the Scheduled Castes Scheduled Tribes for allotment of routes under D.T.C. with their security deposits but their buses are still awaited.

Guidelines to States for Special Health Problems in Tribal Area

7763. SHRI GIRIDHAR GOMANGO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government provided guidance or guidelines to the States for the identification of special health problems in the tribal areas in Fifth Plan and for Sixth Plan;

(b) if so, the nature of guidance therefor;

(c) the names of States taken up investigation of the health problems in tribal areas and the disease identified by them;

(d) the effective programmes taken up by the States and by the Government of India for meeting these problems in Annual Plans of the Fifth Plan and Sixth Plan therefor; and

(e) the funds provided by the States and his Ministry in the years 1980-81 and 1981-82 for this?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) and (b) Suitable guidelines, where

necessary, have been issued to the States by this Ministry, as well as by the Ministry of HOME AFFAIRS and the Planning Commission regarding the implementation of the various national health programmes.

(c) The Indian Council of Medical Research have taken up studies on Health and Nutrition status of the tribal populations in the States of Madhya Pradesh and Orissa. While the study in Madhya Pradesh has been in progress since 1.2.81 the one in Orissa is under processing. The results of these studies, which are still awaited, will indicate the diseases etc. identified in the tribal areas of these States.

(d) Medical facilities are being provided in the rural areas, including the tribal areas, through an extensive network of Primary Health Centres, Sub-Centres etc. Keeping in

view the particular requirements of the tribal areas, the norms for establishing Primary Health Centres and Sub-Centres in these areas have been relaxed. Under the relaxed norms, a Primary Health Centre shall be set up for 20,000 population and a Sub-Centre for 3,000 population in the tribal areas as against 30,000 and 5,000 respectively in the other areas. Besides, under the various rural schemes which are being implemented by the States and Union Territories instructions exist to give preference and relaxations in their implementation in the tribal areas.

(e) Two statements indicating (i) approximate flow of funds for the tribal areas provided by various States during 1980-81 and 1981-82 and (ii) approximate flow of funds for the tribal sub-plan areas provided by the Central Government under the various health schemes are placed at Annexures I & II respectively.

Statement—I

Statement indicating approximate flow of funds for Tribal areas provided by various States during 1980-81 and 1981-82

(Rupees in Lakhs)

S.No.	Name of the State/UTs.	1980-81	1981-82
1.	Andhra Pradesh	742.28	55.00
2.	Assam	..	22.90
3.	Bihar	..	264.27
4.	Gujarat	..	203.00
5.	Himachal Pradesh	..	14.05
6.	Karnataka
7.	Kerala	9.35	..
8.	Madhya Pradesh	323.18	640.00
9.	Maharashtra	127.33	..
10.	Manipur
11.	Meghalaya
12.	Nagaland
13.	Orissa	157.70	247.00

S. No.	Name of the State/UTs.	1980-81	1981-82
14.	Rajasthan	85.63	..
15.	Tamil Nadu	31.50	..
16.	Tripura
17.	U.P.	3.570 (+ S.C.A.)	..
18.	West Bengal
19.	Arunachal Pradesh	125.00
20.	Goa, Daman & Diu
21.	Mizoram	137.00
22.	D & N Haveli	14.00
23.	Lakshadweep	10.00

Statement—II

Statement indicating Approximate flow of funds for the Tribal Sub-Plan areas provided by the Central Government under various Health Schemes

1980-81

Programme	Flow of Funds (Rs. in Lakhs)
1. Community Health Volunteers Service	400.00
2. Training and Employment of Multipurpose Workers	153.34
3. Prevention of Visual Impairment and Control of Blindness	15.00
4. T.B. Control	17.32
5. Leprosy Control	40.00
6. S. F. D. Control	1.66
7. NMEP (Rural)	461.63
8. Filariasis Control	2.00

1981-82

1. Community Health Volunteers	556.70
2. Multi-purpose Workers	152.15
3. National Malaria Control (Rural)	998.15
4. T.B.	25.51
5. Leprosy	98.00

Programme	Flow of Funds (Rs. in Lakhs)
6. Filaria	2.47
7. School Health in Union Territories	0.42
8. Health Education Bureau in Union Territories	1.30
9. TSM/Homo Dispensaries in Tribal Blocks of U.Ts.	0.48
10. STD Control including stipend to trainees	0.79
11. Training Programme & Health Education for Diarrheal Disease Control	1.50
12. C.I.P. Ranchi	0.46
13. 120 DGHS Scholarship Scheme	0.50
14. Collaborative studies in the field of Nuclear Medicine with Deptt. of Atomic Energy	0.03
15. JIPMER, Pondicherry	2.67
16. Health Profile including Health Service Research Studies Centres for tribal areas & SCs	3.97
17. Health Intelligence	3.11
18. Ptg. Cell for Welfare of S.Ts/S.Cs.	0.48
19. Institute for Advanced studies in Ay. & Res., Kerala
20. CCR in Ayurveda and Siddha	3.00
21. CCR in Unani Medicine	4.00
22. CCR in Homoeopathy	4.00

Read Communication in Tribal areas

7764. SHRI GIRIDHAR GOMANGO: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government are aware of the recommendation made by the Working Group on Tribal Development (1978-83) relating to road communication in tribal areas;

(b) the steps taken by Government to formulate the schemes and programmes to provide road net work in tribal areas and issued guide-lines to the States in this regard?

(c) the amount earmarked by his Ministry for tribal Sub-Plan areas in the years 1979-80, 1980-81 and 1981-82 and released to the States, State-wise; and

(d) funds provided by the States from State Sector outlays in these years for tribal areas, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):
(a) Yes, Sir.

(b) to (d). Guidelines for preparation of States Annual Plans in respect of roads in Tribal Areas have